

Annexure – 8 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020
Name of the corporate debtor: M/s. Jay Polypack Private Limited; Date of commencement of CIRP: 21.10.2020
NCLT order C.P. (IB) No. 587/NCLT/AHM/2018 dated 27.05.2020
List of creditors as on: 23.04.2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Rishikesh Structural Solutions LLP	24AASFR0685G1 ZW	30.10.2020	4967396	3666865	Section 5(21) IBC, 2016	None	None	No	NA	0	0	1300531	0	
2	Adroit Structural Engineers Private Limited	U45209GJ1999PT C036345	27.10.2020	38194113	23926356	Section 5(21) IBC, 2016	None	None	No	NA	0	0	14267757	0	
		Total		43161509	28926646								15568288		

*SGV Foils Private Limited, OC (Applicant of the Case) has been removed from the list of OC as it has been informed by SGV Foils Pvt Ltd that Rs. 13,33,425/- has been transferred to them from the sister concern of the Corporate Debtor.